

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 322 /Confdl. /2021
II-15-02/2005 (Pt. III)

Bilaspur, dated 27 / 03 /2021

Copy of order/endt. no. 4494/1202/XXI-B/C.G./21 dated 27.03.2021 of the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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(2)

- (18) Private Secretary to Registrar (I. & E. and Vigilance/ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20)
- (a) Shri Agralal Joshi, I Additional Principal Judge, Family Court, Raipur,
 - (b) Shri Santosh Kumar Aditya, I Additional District and Sessions Judge, Sakti,
 - (c) Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg,
 - (d) Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur
 - (e) Smt. Shraddha Shukla Sharma, Additional District and Sessions Judge (F.T.C.), Bilaspur,

for information and compliance. **He/She is directed to take charge at his/her new place of posting on or before 08.04.2021 and send the handing/taking over charge reports to this Registry at the earliest.**

- (21)
- (a) Shri Narendra Singh Chawla, Presiding Officer, State Transport Appellate Tribunal, Raipur
 - (b) Smt. Minakshi Gondaley, Judge, Commercial Court (District Level), Raipur
 - (c) Shri Ashok Kumar Lunia, District and Sessions Judge, Balrampur at Ramanujganj
 - (d) Shri Alok Kumar (Sr.), Special Judge under S.C. and S.T. (P.A.) Act, Ambikapur
 - (e) Shri Govind Narayan Jangde, President, District Consumer Disputes Redressal Commission, Rajnandgaon
 - (f) Shri Brijendra Kumar Shastri, President, District Consumer Disputes Redressal Commission, Kawardha
 - (g) Mohd. Rizwan Khan, Legal Advisor, Chhattisgarh Lok Ayog, Raipur
 - (h) Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Commission, Dhamtari
 - (i) Shri Anand Kumar Dhruw, President, District Consumer Disputes Redressal Commission, Baikunthpur
 - (j) Shri Alok Kumar (Jr.), Additional Principal Judge, Family Court, Bilaspur

for information and compliance. **He/She is directed to take charge at his/her new place of posting on or before 08.04.2021** and send the handing/taking over charge report to this Registry at the earliest. He/she is requested that if he/she is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry.

Contd....3/-

(3)

- (22) District & Sessions Judge, Janjgir-Champa/Durg/Bilaspur for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (23) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Koriya (Baikunthpur) / Raigarh/ Rajnandgaon/Kabirdham (Kawardha)/ Raipur/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Dhamtari/ Surguja (Ambikapur)/ Korba for information.
- (24) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (28) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrars (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

 27.03.21

(SANJAY KUMAR JAISWAL)
I/C. REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR
RAIPUR (C.G.) 492002

ORDER

Raipur, dated .03.2021

F.No. /1202/XXI-B/C.G./20. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 289/Confdl./2021 Bilaspur, dated 24th March, 2021, withdrawing the services of the following member of Higher Judicial Service specified in column (2) of the Schedule below, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assumes charge of his office, namely:-

Sl. No.	Name Of Judicial Officer With present place of posting	Name of the Court
(1)	(2)	(3)
1. ✓	Shri Agralal Joshi, I Additional Principal Judge, Family Court, Raipur	Principal Judge, Family Court, Raipur
2. ✓	Shri Narendra Singh Chawla, Presiding Officer, State Transport Appellate Tribunal, Raipur	Principal Judge, Family Court, Durg
3. ✓	Smt. Minakshi Gondaley, Judge Commercial Court (District Level), Raipur	Principal Judge, Family Court, Bilaspur
4. ✓	Shri Ashok Kumar Lunia, District and Sessions Judge, Balrampur at Ramanujganj	Judge, Family Court, Balod
5. ✓	Shri Alok Kumar (Sr.), Special Judge under S.C. and S.T. (P.A.) Act, Ambikapur	I, Additional Principal Judge, Family Court, Durg

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6.	Shri Govind Narayan Jangde, President, District Consumer Disputes Redressal Commission, Rajnandgaon	Judge, Family court, Dhamtari
7.	Shri Brijendra Kumar Shastri, President, District Consumer Disputes Redressal Commission, Kawardha	I, Additional Principal Judge, Family Court, Raipur
8.	Mohd. Rizwan Khan, Legal Advisor, Chhattisgarh Lok Ayog, Raipur	II, Additional Principal Judge, Family Court, Durg
9.	Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Commission, Dhamtari	Judge, Family court, Rajnandgaon
10.	Shri Santosh Kumar Aditya, I Additional District and Sessions Judge, Sakti	II, Additional Principal Judge, Family Court, Raipur
11.	Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg	Judge, Family Court, Mahasamund
12.	Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur	Additional Principal Judge, Family Court, Bilaspur
13.	Shri Anand Kumar Dhruw, President, District Consumer Disputes Redressal Commission, Baikunthpur	Judge, Family Court, Bemetara
14.	Shri Alok Kumar (Jr.), Additional Principal Judge, Family Court, Bilaspur	Judge, Family Court, Kawardha

15.	Smt. Shraddha Shukla Sharma, Additional District and Sessions Judge (FTC), Bilaspur	III Additional Principal Judge, Family Court, Durg
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By order and in the name of the
Governor of Chhattisgarh

(Maneesh Kumar Thakur)
Additional Secretary,
Government of Chhattisgarh,
Law and Legislative Affairs
Department.

Raipur, dated .03.2021

27 MAR 2021

Endt.No. 4494/1202/XXI-B/C.G./21

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 289/Confdl./2021 Bilaspur, dated 24th March, 2021,
2. Accountant General, Chhattisgarh, Raipur
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Establishment Section/Account Section, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur, for information and necessary action.
6. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
7. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
for information and necessary action.

(Namita Minj Bhaskar)
Deputy Secretary,

Government of Chhattisgarh,
Law and Legislative Affairs Department.